

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No.284 of 2024**

**IN THE MATTER OF:**

**NEWS ITEM TITLED RAMPANT ILLEGAL SAND MINING IN MUNNERU RIVER  
PUBLISHED IN THE NEWSPAPER THE EENADU CHENNAI DATED 28 10 2024**

..... Applicant

Vs

**DIRECTOR MINES AND GEOLOGY AND OTHERS**

.... Respondents

**REPORT FILED BY THE APPCB 3<sup>rd</sup> RESPONDENT**

**DATE- 02.01.2025**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: [reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (N.G.T)  
SOUTHERN ZONE (SZ), CHENNAI.**

**Original Application No.284 of 2024(SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTU**  
based on the news item published in The  
Eenadu, Chennai Edition dated: 28.10.2024,  
under the caption "**Rampant illegal sand  
mining in Munneru River**".

*And*

Director Mines and Geology,  
Andhra Pradesh and Ors.

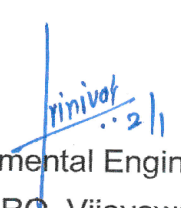
.....Respondent(s)

**INDEX**

SI.No	Particulars	Page No.
1.	The Hon'ble N.G.T order dated.12.11.2024 in O.A. No.284 of 2024 (SZ).	1-2
2.	Status report of APPCB in O.A. No.284 of 2024 (SZ).	3-5
3.	Letter addressed to the District Mines & Geology Officer, Mines & Geology Department, Vijayawada, NTR District vide letter dated.20.12.2024.	6
4.	Letter addressed to the Tahsildar, Nandigama, Kanchikacherla and Penuganchiprolu Mandals, NTR District vide letter dated.20.12.2024.	7
5.	Letter addressed to the District Mines & Geology Officer, Mines & Geology Department, Krishna, Machilipatnam vide letter dated.20.12.2024.	8

Place: Vijayawada

Date:02.01.2025

  
 Environmental Engineer  
 APPCB, RO, Vijayawada

**ENVIRONMENTAL ENGINEER**  
**A.P. Pollution Control Board**  
**Regional Office, Vijayawada**

**Item No.01:**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

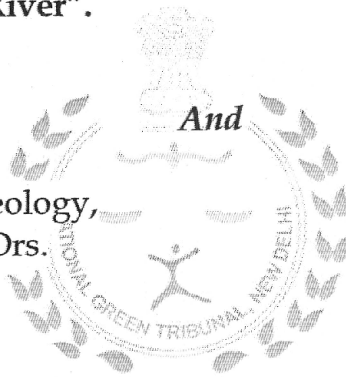
(Through Video Conference)

**Original Application No.284 of 2024(SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTU** based on the news item published in The Eenadu, Chennai Edition dated: 28-10-2024, under the caption "**Rampant illegal sand mining in Munneru River**".

Director Mines and Geology,  
Andhra Pradesh and Ors.



...Respondent(s)

**Date of hearing: 12.11.2024.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. VIJAY KULKARNI, EXPERT MEMBER**

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R3.

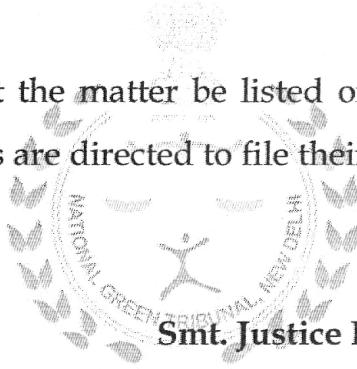
**ORDER**

1. The above case has been Suo Motu registered by this Tribunal based on the news item published in *The Eenadu*, Chennai Edition dated 28.10.2024 titled "**Rampant illegal sand mining in Munneru River**".

2. Let notice be issued to the respondents through the Tribunal along with a copy of the newspaper report.

3. Mrs. Madhuri Donti Reddy, the learned counsel accepts notice on behalf of Respondents No.1 to 3.

4. Let the matter be listed on 03.01.2025. Meanwhile, the respondents are directed to file their respective reports.



Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Vijay Kulkarni, EM

O.A. No.284/2024(SZ)  
12<sup>th</sup> November, 2024. AD.

**Status report of the A.P. Pollution Control Board in compliance with the Hon'ble N.G.T (SZ), Chennai Order dated.12.11.2024 in O.A. No.284 of 2024 (SZ) title "Rampant illegal sand mining in Munneru River."**

It is to submit that a case was filed before the Hon'ble N.G.T (SZ), Chennai Tribunal on its own motion **SUO MOTU** based on the news item published in The Eenadu, Chennai Edition dated.28.10.2024, under the caption "**Rampant illegal sand mining in Munneru River**".

In this regard, the hearing was held on 12.11.2024 and the Hon'ble N.G.T has posted the matter on 03.01.2025 with a direction that the respondents are directed to file their respective reports.

It is to submit that the River Munneru is the left tributary of the Krishna River. It originates in Warangal District of Telangana State and flows in the Districts of Khammam District of Telangana and NTR District of Andhra Pradesh.

It reaches Chinna Mandava and Lingala villages of NTR District. It flows into Nandigama, Kanchikacherla and Penuganchiprolu Mandals of NTR District and finally joins into the Krishna river at Eturu village.

It is to humbly submit that the Mines & Geology Department, NTR District has obtained Environmental Clearance from the State Level Impact Assessment Authority (SEIAA), A.P. for mining of sand in River Munneru by manual mining method.

The Board has issued CTE & CTO orders to the following manual sand mining units and CTO are valid upto 07.02.2025.

River	Sand reach name & Address	Extent & Production quantity	SEIAA, A.P. EC order dated.	APPCB CTO order dated.	APPCB CTO valid upto
Munneru	Allurupadu-1 Sand Reach, Allurupadu (V), Vatsavai (M), NTR District.	4.980 Ha. & 49800 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Munneru	Indugapalli-1 Sand Reach, Sy. No. 212 & 470, Indugapalli & Polampalli (V), Vatsavai (M), NTR District.	4.930 Ha. & 49300 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Munneru	Pendyala-1 Sand Reach, Pendyala(V), Kanchikacherla(M), NTR District.	4.940 Ha. & 49400 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Munneru	Pendyala-2 Sand Reach, Pendyala(V), Kanchikacherla(M), NTR District.	4.890 Ha. & 48900 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Munneru	Penuganchiprolu-1 Sand Reach, Sy.No.662 & 661/4, Penuganchiprolu(V&M)NTRDistrict.	4.950 Ha. & 49500 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Munneru	Penuganchiprolu-2 Sand Reach, Sy.No.666&667, Anigandlapadu(V), Penuganchiprolu(M), NTR District.	4.970 Ha. & 49700 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Munneru	Vemulapalli-1 Sand Reach, Sy.No.180, Vemulapalli (V), Kanchikacherla (M), NTR District.	4.970 Ha. & 49700 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Munneru	Vemulapalli-2 Sand Reach, Sy.No.4, Vemulapalli (V), Kanchikacherla (M), NTR District.	4.950 Ha. & 49500 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25

River	Sand reach name & Address	Extent & Production quantity	SEIAA, A.P. EC order dated.	APPCB CTO order dated.	APPCB CTO valid upto
Munneru	Venganayakunipalem-1, Sand Reach, Sy.No.179, Venganayakunipalem (V), Penuganchiprolu (M), NTR District.	4.520 Ha. & 45200 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25

Further, it is to humbly submit that the Mines & Geology Department has obtained Environmental Clearance from State Level Impact Assessment Authority (SEIAA), A.P. for mining of sand in River Krishna by manual mining method in Krishna & NTR Districts of Andhra Pradesh. The Board has issued CTE & CTO orders to the following manual sand mining units and CTO is valid upto 07.02.2025.

River	Sand reach name & Address	Extent & Production quantity	SEIAA, A.P. EC order dated.	APPCB CTO order dated.	APPCB CTO valid upto
Krishna	Eturu 1 Sand Reach, Sy. No. 294, Eturu (V), Chandarlapadu(M), NTR District.	4.930 Ha. & 49300 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Krishna	Kasarabad-2 Sand Reach, Sy. No.1, Kasarabad (V), Chandarlapadu (M), NTR District.	4.980 Ha. & 49800 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Krishna	Pokkunuru-1 Sand Reach, Sy. No. 249, Pokkunuru (V), Chandarlapadu(M), NTR District.	4.880 Ha. & 48800 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Krishna	Pokkunuru-3 Sand Reach, Sy. No. 249, Pokkanuru (V), Chandarlapadu (M), NTR District.	4.980 Ha. & 49800 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Krishna	Sanagapadu-1 Sand Reach, Sy.No.180, Sanagapadu (V), Penuganchiprolu(M), NTR District.	4.910 Ha. & 49100 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Krishna	Usthepalli-1 Sand Reach, Sy.No.180, Usthepalli(V), Chandarlapadu(M), NTR District.	4.980 Ha. & 49800 m <sup>3</sup> /Annum	07.02.24	13.03.24	07.02.25
Krishna	Madduru-2 Sand Reach, Sy.No.233/1, Madduru (V), Kankipadu (M), Krishna District.	2.60 Ha. & 26000 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25
Krishna	Northvalluru-2 Sand Reach, Sy.No.445, Northvalluru (V), Thotlavalluru(M), Krishna District.	4.90 Ha & 49000 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25
Krishna	Northvalluru-3 Sand Reach, Sy. No.445, Northvalluru (V), Thotlavalluru (M), Krishna District.	4.45 Ha. & 44500 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25
Krishna	Northvalluru-6 Sand Reach, Sy. No.445, Northvalluru (V), Thotlavalluru(M), Krishna District.	4.84 Ha. & 48400 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25
Krishna	Royyuru-1 Sand Reach, Sy.No.270, Royyuru (V), Thotlavalluru (M), Krishna District.	4.90 Ha. & 49000 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25
Krishna	Royyuru-5 Sand Reach, Sy.No.270, Royyuru (V), Thotlavalluru (M), Krishna District.	4.50 Ha. & 45000 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25
Krishna	Srikakulam-3 Sand Reach, Sy.No.176, Srikakulam (V), Ghantasala(M), Krishna District.	4.90 Ha. & 49000 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25
Krishna	Srikakulam-5 Sand Reach, Sy.No.176, Srikakulam (V), Ghantasala(M), Krishna District.	4.90 Ha. & 49000 m <sup>3</sup> /Annum	07.02.24	19.03.24	07.02.25

It is to humbly submit that after filing of the case before the Hon'ble N.G.T, the Board has addressed letters to the District Mines & Geology Officer, Mines & Geology Department, Vijayawada, NTR District and the Tahsildar, Naridigama, Kanchikacherla and Penuganchiprolu Mandals of NTR District on 20.12.2024 requesting to take necessary action on the illegal mining carrying at Kanchela, Pendyala-I & II reach, Moguluru, Keesara and Penuganchiprolu Villages and report the compliance for taking further necessary action. Copies enclosed (**Annexure-I**).

Further, the Board has also addressed a letter to the District Mines & Geology Officer, Department of Mines & Geology, Krishna, Machilipatnam requesting to take necessary action on the illegal mining carrying at Avanigadda, Thotlavalluru, Pamidimukkala, Ghantasala Mandals of Krishna District and report the compliance for taking further necessary action. Copies enclosed (**Annexure-II**).

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

Place: Vijayawada

Date:02.01.2025

*Final*  
..2/1  
Environmental Engineer  
APPCB, RO, Vijayawada  
ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
Regional Office, Vijayawada



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, VIJAYAWADA.**

*Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar,  
Vijayawada – 520 008.*



Ph: 0866-2543542

Lr.No.O.A. No.284 of 2024 (SZ)/PCB/RO-VJA/2024-970

Date.20.12.2024

To  
The District Mines & Geology Officer,  
Mines & Geology Department,  
Vijayawada, NTR District.

Sir,

Sub: APPCB-RO-VJA-O.A. No.284 of 2024 (SZ) filed before the Hon'ble N.G.T regarding an adverse news item was published in The Eenadu daily newspaper on 28.10.2024 title "*Rampant illegal sand mining in Munneru River*" at Kanchela, Pendyala-I & II reach, Moguluru, Keesara and Penuganchiprolu villages of Nandigama, Kanchikacherla and Penuganchiprolu Mandals, NTR District-Action requested-Reg.

Ref: The Hon'ble N.G.T order dated.12.11.2024 in O.A. No.284 of 2024 (SZ).

\*\*\*\*\*

It is to submit that a case was filed before the Hon'ble N.G.T (SZ), Chennai based on an adverse news item was published in the Eenadu daily newspaper, Chennai edition dated.28.10.2024 title "*Rampant illegal sand mining in Munneru River*" at Kanchela, Pendyala-I & II reach, Moguluru, Keesara and Penuganchiprolu villages of Nandigama, Kanchikacherla and Penuganchiprolu Mandals, NTR District. Copy of the Paper clipping is herewith enclosed.

In this regard, the hearing was held on 12.11.2024 and the Hon'ble N.G.T has posted the matter on 03.01.2025.

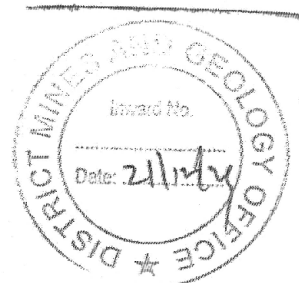
It is requested to take necessary action on the illegal mining carrying at Kanchela, Pendyala-I & II reach, Moguluru, Keesara and Penuganchiprolu Villages and report the compliance for taking further necessary action.

Yours faithfully,

*Minivet*  
20/12

**ENVIRONMENTAL ENGINEER**  
ENVIRONMENTAL ENGINEER  
A.P.Pollution Control Board  
Regional Office, Vijayawada

Encl:A/a.





**ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, VIJAYAWADA.**

Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar,  
Vijayawada – 520 008.



Ph: 0866-2543542

Lr.No.O.A. No.284 of 2024 (SZ)/PCB/RO-VJA/2024-971

Date.20.12.2024

To  
The Tahsildar  
Nandigama Mandal,  
NTR District.

The Tahsildar  
Kanchikacherla Mandal,  
NTR District.

The Tahsildar  
Penuganchiprolu Mandal,  
NTR District.

Sir,

Sub: APPCB-RO-VJA-O.A. No.284 of 2024 (SZ) filed before the Hon'ble N.G.T regarding an adverse news item was published in The Eenadu daily newspaper on 28.10.2024 title "*Rampant illegal sand mining in Munneru River*" at Kanchela, Pendyala-I & II reach, Moguluru, Keesara and Penuganchiprolu villages of Nandigama, Kanchikacherla and Penuganchiprolu Mandals, NTR District-Action requested-Reg.

Ref: The Hon'ble N.G.T order dated.12.11.2024 in O.A. No.284 of 2024 (SZ).

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It is to submit that a case was filed before the Hon'ble N.G.T (SZ), Chennai based on an adverse news item was published in the Eenadu daily newspaper, Chennai edition dated.28.10.2024 title "*Rampant illegal sand mining in Munneru River*" at Kanchela, Pendyala-I & II reach, Moguluru, Keesara and Penuganchiprolu villages of Nandigama, Kanchikacherla and Penuganchiprolu Mandals, NTR District. Copy of the Paper clipping is herewith enclosed.

In this regard, the hearing was held on 12.11.2024 and the Hon'ble N.G.T has posted the matter on 03.01.2025.

It is requested to take necessary action on the illegal mining carrying at Kanchela, Pendyala-I & II reach, Moguluru, Keesara and Penuganchiprolu Villages and report the compliance for taking further necessary action.

Yours faithfully,

*[Signature]*  
20/12

o/c ENVIRONMENTAL ENGINEER

Encl:A/a.

Copy submitted to

1. The Collector & District Magistrate, NTR District for favour of kind information.
2. The Revenue Divisional Officer (RDO), Nandigama, NTR District for kind information.



**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE, VIJAYAWADA.**  
 Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar,  
 Vijayawada – 520 008.



Ph: 0866-2543542

Lr.No.O.A. No.284 of 2024 (SZ)/PCB/RO-VJA/2024-972

Date.20.12.2024

To  
 The District Mines & Geology Officer,  
 Mines & Geology Department,  
 Krishna, Machilipatnam.

Sir,

Sub: APPCB-RO-VJA-O.A. No.284 of 2024 (SZ) filed before the Hon'ble N.G.T regarding an adverse news item was published in The Eenadu daily newspaper on 28.10.2024 title "Rampant illegal sand mining in Munneru River"-Illegal mining at Avanigadda, Thotlavalluru, Pamidimukkala, Ghantasala Mandals of Krishna District-Action requested-Reg.

Ref: The Hon'ble N.G.T order dated.12.11.2024 in O.A. No.284 of 2024 (SZ).

\*\*\*\*\*

It is to submit that a case was filed before the Hon'ble N.G.T (SZ), Chennai based on an adverse news item was published in the Eenadu daily newspaper, Chennai edition dated.28.10.2024 title "Rampant illegal sand mining in Munneru River".

In the above news item, it was mentioned that illegal mining is also carrying at downstream of the River Krishna at Avanigadda, Thotlavalluru, Pamidimukkala, Ghantasala Mandals of Krishna District. Copy of the Paper clipping is herewith enclosed.

In this regard, the hearing was held on 12.11.2024 and the Hon'ble N.G.T has posted the matter on 03.01.2025.

It is requested to take necessary action on the illegal mining carrying at Avanigadda, Thotlavalluru, Pamidimukkala, Ghantasala Mandals of Krishna District and report the compliance for taking further necessary action.

Yours faithfully,

*[Signature]*  
 20/12

**ENVIRONMENTAL ENGINEER**

Encl:A/a.

Copy submitted to the Collector & District Magistrate, Krishna, Machilipatnam for favour of kind information.